

14

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

RA No.122/2000 in
CP No.373/99 in
OA No.1708/99

New Delhi this the 29th day of May, 2000.

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman
Hon'ble Mrs. Shanta Shastry, Member (Admnv)

Shri Amar Singh & Another ...Applicants

-Versus-

Union of India through
Medical Supdt. G.B. Pant
Hospital, New Delhi. ...Respondent

O R D E R (By Circulation)

By Reddy, J.-

We do not find any error apparent on the face of the record. The review applicants seek to re-argue the case on merits, in the guise of the RA, which is impermissible.

2. The R.A. is, therefore, dismissed, in circulation.

19-

(SMT. SHANTA SHASTRY)
MEMBER (ADMNV)

'San.'

V. Rajagopala Reddy
(V. RAJAGOPALA REDDY)
VICE-CHAIRMAN